

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

Appeal No. 93/252/PB/2018

IN THE MATTER OF:

M/s. Vishi Rail Infra Pvt. Ltd.
v.
Registrar of Companies

...Applicant/Petitioner

... Respondents

under Section 252(3)

Order delivered on 30.01.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/Petitioner:

For the Respondent:

ORDER

Even on the second call no one is present on behalf of the appellant in support of the appeal. In the interest of justice hearing is deferred to 06.02.2018.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)